

HIGH COURT OF CHHATTISGARH AT BILASPUR

ORDER

No. 73/I & E/2021

Bilaspur, dated 25th March, 2021

Shri Sanjay Kumar Soni, Member of Lower Judicial Service, was suspended vide Registry Order No. 08/Comp./2015 dated 05th May, 2015 in contemplation of the departmental enquiry against him.

Hon'ble the High Court of Chhattisgarh as Disciplinary Authority hereby revokes the above suspension order and reinstate Shri Sanjay Kumar Soni, Member of Lower Judicial Service (presently placed under suspension with headquarter at Kawardha). His posting order will be issued separately.

BY ORDER OF THE HIGH COURT

Sd/-
(Sanjay Kumar Jaiswal)
Registrar (I & E)

Endt. No. 4032/I & E/2021

Bilaspur, dated 25 March, 2021

Copy forwarded to: -

1. P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
2. Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
3. Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
4. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
5. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
6. Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
7. Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
8. Private Secretary to Hon'ble Shri Justice R.C.S. Samant, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
9. Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.

10. Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
11. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
12. Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
13. Private Secretary to Hon'ble Smt. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for kind information of Her Ladyship.
14. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for kind information of Her Ladyship.
15. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
16. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
17. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
18. Steno to Registrar (I & E)/(Vigilance), High Court of Chhattisgarh, Bilaspur for information.
19. Steno to Registrar (S & A) Cell, High Court of Chhattisgarh, Bilaspur for information.
20. Steno to Registrar (Judicial), High Court of Chhattisgarh, Bilaspur for information.
21. P.A. to C.P.C. E-Committee, High Court of Chhattisgarh, Bilaspur for information.
22. Director, CSJA, High Court of Chhattisgarh, Bilaspur for information.
23. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Capital Complex, Mahanadi Bhawan, Mantralaya, Nava Raipur, Raipur (Chhattisgarh) for information and necessary action.
24. Shri Sanjay Kumar Soni, Member of Lower Judicial Services, presently placed under suspension with headquarter at Kawardha for information and compliance.
25. District and Sessions Judge, Kabirdham (Kawardha) for information and necessary action.
26. District and Sessions Judge, Balod/ Baloda Bazar/ Bastar at Jagdalpur/ Balrampur at Ramanujanj/ Bemetara/ Bilaspur/ Dhamtari/ Durg/ Dakshin Bastar at Dantewara/ Jashpur/ Kabirdham (Kawardha)/ Korba/ Kondagaon/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surguja at Ambikapur/ Surajpur/ Mahasamund/ Uttar Bastar Karer/ Koriya at Baikunthpur/ Janjgir-Champa for information.
27. P.A. to Additional Registrar (Judicial/ Administration/ D.E. & E/ Checker/ Ministerial), High Court of Chhattisgarh, Bilaspur for information.
28. Deputy Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
29. Deputy Registrar (Judicial/Works/Vigilance), High Court of Chhattisgarh, Bilaspur for information.
30. Accounts Officer, High Court of Chhattisgarh, Bilaspur for information and necessary action.

31. Deputy Registrar (Budget/ Confidential), High Court of Chhattisgarh, Bilaspur for information and necessary action.
- ✓ 32. In-charge, NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
33. Section Officer/Incharge/ Accounts/ Budget/ Checker/ Complaint/ Criminal/ Civil/ Confidential/ District Establishment/ Establishment/ Library/ Pension/ Protocol/ Record Room (Admn.)/ Works/ Writ/ Central Filing, High Court of Chhattisgarh, Bilaspur for information and necessary action.
34. Accountant General, Zero Point, Baloda Bazar Road, Raipur for information.
35. Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

Sanjay
25.03.21
(Sanjay Kumar Jaiswal)
Registrar (I & E)